

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA**

**UNSTARRED QUESTION NO. 3364
TO BE ANSWERED ON 16.03.2021**

Disability Identity Cards

3364. SHRI BANDI SANJAY KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is providing disability identity cards at medical camps to assess the disability and percentage of disability by registering the patients with the State Government and if so, the details thereof;
- (b) whether the type of disability and percentage of disability would be assessed and the doctor would attest the certificate through registering with Aadhaar enrolment, capturing of iris and fingerprints and if so, the details thereof;
- (c) whether after getting them disability IDs, Aadhaar cards would be the next step to help them get benefits under Government schemes once they improve and get discharged;
- (d) if so, the details thereof and the progress made so far, State-wise; and
- (e) the funds sanctioned/spent so far and the criteria adopted in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) Yes, Sir. State/UT Governments issue Disability Certificates as well as Unique Disability Identity (UDID) cards after assessment of the type of disability and percentage of disability at nominated hospital or through organising special camps. The Government is implementing the Unique Disability Identification (UDID) Project with a view to create a national data base for Persons with Disabilities (PwDs) and to issue unique disability ID cards to PwD. The UDID project provides an online platform (swavlambancard.gov.in) for issuance of disability certificates as well UDID cards.

(b) Under the UDID project, the PwDs can apply for UDID card through UDID portal (www.swavlambancard.gov.in) with proof of identity and address, of which the Aadhaar card is one of the proofs. On receipt of the application on the UDID portal, the concerned District Medical Authority assesses the type and percentage of disability as per the guidelines issued from time to time. Every District Medical Authority has been issued a login-id and password for enabling them official access to the portal for processing the application and grant of certificate of disability as well as UDID card. In addition, the portal has the option of designated District Medical Authorities to sign such certificates of disability as well UDID cards through Aadhaar or digital signature.

(c) to (e) Aadhaar enrollment is an ongoing process and any PwDs can register and get Aadhaar card. The benefits under the government schemes depend upon the eligibility criteria and scheme norms. Mandatory provision of Aadhaar in a scheme depends upon the benefits being given under the specific scheme.

All States/UTs in the country have started generating UDID cards to the PwDs. As on 11.03.2021, 54.62 lakh UDID cards have been generated in all States/UTs. The State/UT-wise details of the UDID cards generated are placed at Annexure-I.

As on date, Government of India has sanctioned an amount of Rs. 17.93 crore to the State/UT governments for implementation of the UDID Project.

Annexure referred in reply to part (d) of Lok Sabha Unstarred Question. No. 3364 to be answered on 16.03.2021 raised by SHRI BANDI SANJAY KUMAR regarding "Disability Identity Cards".

UDID Card Status as on 11.03.2021		
S. No.	States/UT's	No. of e- UDID Cards Generated so far
1	ANDAMAN AND NICOBAR ISLANDS	3,950
2	ANDHRA PRADESH	11,11,418
3	ARUNACHAL PRADESH	1,168
4	ASSAM	40,058
5	BIHAR	1,11,940
6	CHANDIGARH	5,073
7	CHHATTISGARH	1,66,517
8	DADRA NAGAR HAVELI AND DAMAN AND DIU	915
9	DELHI	4,033
10	GOA	1,002
11	GUJARAT	2,33,125
12	HARYANA	41,659
13	HIMACHAL PRADESH	38,677
14	JAMMU AND KASHMIR	28,979
15	JHARKHAND	14,963
16	KARNATAKA	2,63,645
17	KERALA	1,40,019
18	LAKSHADWEEP	331
19	MADHYA PRADESH	5,79,980
20	MAHARASHTRA	4,07,563
21	MANIPUR	2,029
22	MEGHALAYA	21,344
23	MIZORAM	2,881
24	NAGALAND	656
25	ODISHA	3,66,318
26	PUDUCHERRY	13,270
27	PUNJAB	1,94,222
28	RAJASTHAN	3,59,307
29	SIKKIM	1,869
30	TAMIL NADU	2,66,214
31	TELANGANA	4,76,093
32	TRIPURA	4,794
33	UTTAR PRADESH	5,51,316
34	UTTARAKHAND	7,302
35	WEST BENGAL	9
Total		54,62,639